

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 170/MP/2013

Subject : Dispute pertaining to the composite scheme of supply for power to respondent Nos. 1 and 2 (situate in the State of Haryana).

Date of hearing : 5.8.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S.Bakshi, Member

Petitioner : Jhajjar Power Limited

Respondents : Uttar Haryana Bijli Vitran Nigam Limited
Dakshin Haryana Bijli Vitran Nigam Limited and others

Parties present : Shri Sanjay Sen, Senior Advocate for the petitioner
Shri Ashim Gupta, Advocate for the petitioner
Shri Aditya Jalan, Advocate for the petitioner
Shri M.G.Ramchandran, Advocate for the respondents
Shri Ankit Parsoon, Advocate, TPTCL
Shri Nabeel Saleem
Shri K.S.Saini

Record of Proceedings

Learned counsel for the distribution companies of Haryana submitted that the reply to the petition has already been filed. Learned counsel for Tata Power Trading Company Ltd requested for time to file reply to the petition.

2. Learned senior counsel for the petitioner made extensive arguments with regard to disputes between the petitioner and the respondents regarding non-payment of petitioner`s bills claiming capacity charges and penalty claimed by the respondents from the petitioner for not achieving the availability threshold of 75% under the PPA and placed reliance on various provisions of bid documents and the PPA.

3. Due to paucity of time, learned senior counsel for the petitioner could not complete its arguments. Accordingly, the Commission directed the learned counsel for the petitioner to advance its arguments on the next date of hearing.

4. The Commission directed Tata Power Trading Company Ltd to file its reply on affidavit by 14.8.2014 with an advance copy to the petitioner, who may file its rejoinder, if any, by 26.8.2014

5. With the consent of the learned senior counsel and counsel for the parties, the Commission directed to list the petition on 2.9.2014.

**By order of the Commission
Sd/-**

**(T. Rout)
Chief (Law)**